

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
OA 2675/2000

(a)

New Delhi this the 10th day of January, 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Shri Ravi Prakash
S/O Shri Dharam Dev,
R/O H. No. 78, V& P.O. Mundka,
Delhi-110041

.. Applicant

(By Advocate Shri J.N. Prasad.)

VERSUS

1. Secretary (Irr. and Flood Control),
5/9, Under Hill Road,
Govt. of NCT of Delhi.

2. Chief Engineer (Irr. & Flood Control),
I.S.B.T. Building, 4th Floor
Govt. of NCT of Delhi.

(By Advocate Shri Rajan Sharma, learned .. Respondents
counsel through proxy counsel Shri
Ashwini Bhardwaj)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Heard both sides.

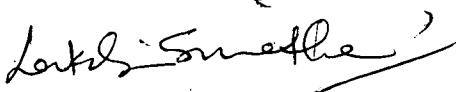
2. Having regard to the contents of the
respondents reply to the OA, we dispose of this OA with
a direction that in the event that the applicant submits
his option for sending his name to Services Department,
Govt. of NCT of Delhi, for consideration for appointment
against group 'C' in cadre post, respondents should
forward his name to the Services Department for due
consideration, in accordance with law, rules and
instructions.

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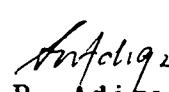
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3. In the event, ² that applicant had not been paid the pay and allowances for the post of typist for any period that he actually worked in ~~that~~ ^{respondents} Department, he should bring the same to the notice of respondents through representation for appropriate action by respondents in this regard within a period of three months from the date of receipt of a copy of representation.

4. OA is disposed of as above. No costs.


(Smt. Lakshmi Swaminathan)

Vice Chairman (J)


(S.R. Adige)

Vice Chairman (A)

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